GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 490 TO BE ANSWERED ON 19.07.2017

PMKVY

† 490. SHRI BHAIRON PRASAD MISHRA:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the agency to which work related to Pradhan Mantri Kaushal Vikas Yojana (PMKVY) in the Chitrakoot district of Uttar Pradesh has been assigned along with the date of contract;
- (b) whether the said agency has started working;
- (c) if not, the reasons therefor, and
- (d) the action being taken against the agency for such recklessness?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY)

(a) to (d) Ministry is implementing two flagship skill India schemes known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) and Pradhan Mantri Kaushal Kendra (PMKK) on pan –India basis to cover the prospective youths. PMKVY enables large number of prospective youths for taking short term fresh training and Recognition of Prior Learning (RPL) through accredited and affiliated training partner/training centers. This scheme has two components known as Centrally Sponsored Centrally Managed (CSCM) and Centrally Sponsored State Managed (CSSM). Under CSCM, as of 12th July, 2017, total 4,01,093 candidates trained in the State of Uttar Pradesh. Out of them 1,885 candidates trained through 7 empanelled Training Centres in the district of Chitrakoot. Under CSSM, a target to train 1,42,552 candidates has been approved for the State of Uttar Pradesh covering Chitrakoot district.

Under PMKK, Government intends to establish a model aspirational skill centres in every district including Chitrakoot for imparting skill training through PMKVY. Out of 75 districts of Uttar Pradesh, 66 districts have been already allocated under PMKK. The district of Chitrakoot, Uttar Pradesh has been allocated to Don Bosco Tech Society. The PMKK agreement with NSDC was signed on 9th March, 2017, however, due to infrastructural non-compliance with PMKK Guidelines, the TP was advised to revise its location. Further, as per the PMKK Guidelines, a Notice dated 6th June 2017 has been issued to Don Bosco Tech for failing to identify location and getting location sign-off from NSDC within 60 calendar days from the date of agreement.
